

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SAISONS TRADE & INDUSTRY PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Saisons Trade & Industry Private Limited
2.	Date of incorporation of corporate debtor	23 rd September, 1999
3.	Authority under which corporate debtor is incorporated / registered	ROC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24100MH1999PTC121908
5.	Address of the registered office and principal office (if any) of corporate debtor	Unit No. 416/C, B-Wing, 4 th Floor, Dattani Plaza, Safed Pool, Sakinaka Junction, Andheri-E, Mumbai, Maharastra - 400072
6.	Date of closure of Insolvency Resolution Process	2 nd May, 2023
7.	Liquidation commencement date of corporate debtor	2 nd May, 2023
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Ajit Kumar Reg. No.- IBBI/IPA-003/IP-N00062/2017-2018/10548
9.	Address and e-mail of the liquidator, as registered with the Board	Address - 1A, Sanskrit Apartment GH-22, Sector 56, Gurgaon, Haryana, 122011 E-mail – cmaajitjha@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address – 83, National Media Centre, Shanker Chowk, Near Ambience Mall / DLF Cyber City , Gurugram – 122002 E-mail - liqsaisonstrade@gmail.com
11.	Last date for submission of claims	1 st June, 2023

Notice is hereby given that the National Company Law Tribunal *Mumbai Bench, Court V* has ordered the commencement of liquidation of the *Saisons Trade & Industry Private Limited* on *2nd May, 2023*

The stakeholders of *Saisons Trade & Industry Private Limited* are hereby called upon to submit their claims with proof on or before *1st June, 2023* to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Ajit Kumar

Date and place

: 4th May, 2023

Gurugram, Haryana

